Foreign Collaboration of Tata and Ashok Leyland

3999. SHRI R. MUTHUKUMARAN: Will the Minister of INDUSTRY be pleased to state:

- (a) when and with whom thet Tata and Ashok Leyland have entered into agreement with foreign collaboration for production of heavy vehicles and details of investment thereof;
- (b) profits earned during the past five years;
- (c) whether Government are aware that the price hike in the cost of the above chassis is about a lakh of rupees for each within a span of five years;
- (d) is there any proposal before the Government to restrict the indiscriminate price hike of the chassis and also their component parts; and
- (e) is there any proposal to restrict the price of tyres and other like products?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) M/s. TELCO initially obtained technical collaboration from M/s. Daimler Benz of the Federal Republic of Germany who have also invested in the equity of TELCO to the extent of about 13.5 per cent of the total paid up capital of Rs. 31,50,88,700 as on 31st March, 1981.

M/s. Ashok Leyland obtained technical collaboration from their principals in U. K. who have invested to the extent of about 50.61 per cent of the total paid up capital of Rs. 16.51 crores.

(b) The details of profit earned before taxes as furnished by the companies are given below:—

Telco	(Rs. inlakhs)
1975-76	855
1976-77	1056
1977-78	1044

Telco	(Rs.	in	lakhs)
1978-79			1514
1979-80			1762
1980-81			2437
Ashok Leyland	(Rupees	in	lak hs)
1975-76 (15 months)		1396
1977			1277
1978			1528
1979			1334
1980			1265

(c) to (e). The manufacturers have reported that the price of commercial vehicles has been increased from time to time in relation to increase in the cost of inputs and cost of education. Government have impressed upon the manufacturers in the automotive sector the need to contain the prices at reasonable leaves. The Bureau of Industrial Costs and Prices has been asked to look into the cost structure of certain automotive items including commercial vehicles.

Review of AFHQ Stenographers Service

4000. DR. A. U. AZMI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the AFHQ Stenographers Service Cadre has been ever reviewed by Department of Personnel and Administrative Reforms;
 - (b) if so, the details thereof;
 - (c) if not, reasons thereof; and
- (d) the steps taken to evaluate the same?